

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-01/2006/3306/A

From :- Smti. Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 23rd May, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJ(S) 1943 dtd. 19.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, from the evening of 22.05.2025 till the morning of 26.05.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-01/2006/3307/A dated , 23-05-2025

Copy to

✓ 1. The Project Manager, Gauhati High Court.

23.05.25

JT. REGISTRAR (VIGILANCE)

Dated